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## (2024) 03 TEL CK 0003

High Court For The State Of Telangana:: At Hyderabad

Case No: Writ Petition No. 13570 Of 2023

M.Sunitha APPELLANT

Vs

State Of Telangana RESPONDENT

Date of Decision: March 18, 2024

**Acts Referred:** 

• Telangana State And Subordinate Service Rules, 1996 - Rule 22, 22A

Hon'ble Judges: T.Madhavi Devi, J

Bench: Single Bench

Final Decision: Allowed

Judgement